

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF EX-SERVICEMEN WELFARE
LOK SABHA
UNSTARRED QUESTION NO.613
TO BE ANSWERED ON THE 18TH NOVEMBER, 2016
ALLOTMENT OF PETROL PUMP

613. SHRI JUGAL KISHORE:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the Government allots petrol pump, gas agency to the families of martyrs for their livelihood;
- (b) if so, the details thereof along with the number of families of martyrs of various parts of Jammu and Kashmir who have been provided with these facilities as on date;
- (c) the steps being taken by the Government for the families who have not been provided these facilities;
- (d) whether the Government has announced any package or employment for the dependents of soldiers died in avalanche in Siachen; and
- (e) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(DR. SUBHASH BHAMRE)

(डा. सुभाष भामरे)

(a) & (b): Yes, Madam.

As per the existing Government policy there is provision of reservation of 8% under Combined Category 1 (CC1) comprising of Defence Personnel, Para Military Forces / Central Government / State Government and Central / State PSU employees which also includes the dependants of the persons who are killed in various military operations.

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The retail outlet dealerships and LPG distributorships allotted to the families of martyrs in Jammu & Kashmir are 42 & 19 respectively.

(c) Details of other employment options / welfare schemes applicable to war widows / dependents are as under:-

- (i) Tipper Attachment Scheme.
- (ii) Allotment of SAFAL outlets.
- (iii) Allotment of Class-V Surplus-B Vehicles.

(d) & (e): No, Madam. However, benefits / compensation are paid to the Widows / Next of Kin of soldiers (Battle Casualties [fatal]).
